60

20.	HAVERI	595.00
21.	BASAVAKALYAN	750.00
22.	HUMNABAD	190.00
23 .	SIRAGUPPA	110.00
24.	LINGASUGUR	1300.00
25.	GULBARGA	2100.00
26.	MUDHOL	100.00
27.	RON	200.00
28.	JAMKHANDI	60.00
29.	SINDAGI	610.00
		7319.50

7319.50

GRAND TOTAL

8604.29

Review of Power situation in Southern States

*399. SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Government convened a meetiing Chairmen, State Electricity Boards and the Power Secretaries of Southern States in April 1996 to review of power situation in those States and to review the functioning of those SEBs;
 - (b) if so, the outcome thereof;
- whether Government arc contemplating similar action in other parts of the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S.VENU-GOPALACHARI): (a) and (b) Informal discussion were held by the Union Secretary (Power) with the concerned officials of the State Governments and the State Electricity Boards (SEBs) of the Southern Region at Bangalore on 20th April 1996 on the occasion of an all-India meeting convened by the Power Finance Corporation discuss about its to operations in the States. Since the Southern Region States were considerable experiencing power shortages at that point of time, the discussions concentrated on ways and

escans of improving the power availability in that region.

(c) and (d) From time to time officials of the Central Electricity Authority do attend the periodical meetings of various Regional Electricity Boards. Sometimes meetings are specifically convened by the Ministry of Power of State Governments/ SEBs of a particular region to discuss. inter-alia, the power supply situation in that region.

Cash crunch faced by DWCRA in Andhra Pradesh

*2400. DR. D. VENKATESHWAR RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT pleased to state:

- (a) whether Development of Women and Children in Rural Areas, a highly successful programme meant empowerment of women in right earnest, may soon be a casualty in Andhra Pradesh because of cash crunch;
- (b) if so, whether despite the start of second quarter of 1996-97. Government of Andhra Pradesh has not released any funds till date pertaining to both the first and the second quarters:
- (c) if so, whether Government have agreed to provide grant from Central funds to these schemes; and
- (d) what is the latest position about this?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU): (a) No, Sir.

(b) to (d) The Government of Andhra Pradesh has not so far released any funds for DWCRA programme pertaining to the current year. It is normal practice that the State Government releases its share of funds only after Government of India has released its share. Central assistance of Rs. 12.60 crores released to the State on 8.7.1996 for formation of 10,000 groups in the State. 61

This was against the original Central outlay of Rs. 3.59 crores for 2875 groups. However, the enhanced allocation was made in view of the State's excellent performance under the programme and its request for additional assistance. The State Government has confirmed that it will be releasing its matching share soon.

Gas-based power projects in Madhya Pradesh, Maharashtra and Gujarat

2401. SHRIMATI VEENA VERMA: SHRI SUSHILKUKAR SAMBHAJIRAO SHINDE: SHRI RAJUBHAI A. PARMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Madhya Pradesh, Maharashtra and Gujarat Governments had submitted a number of proposals for gas-based power projects; if so, the details thereof:
- (b) at what stage of approval or examination the same stand, indicating the gas availability required therefor; and
- (c) the reasons for delay in clearing the same?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) The details of gas based power projects received from the States of Madhra Pradesh, Maharashtra and Gujarat for technoeconomic clearance are given below:

Name of the State,	Estimated
Project and	cost
Capacity	(Rs. in
-	crores)

- 1. Madhya Pradesh-NIL
- 2. Maharashtra (MSEB)
 Uran Combined Cycle Gas
 Turbine (CCGT)
 Extension Project—400
 MW (2×130 MW
 GTS+1×140 MW ST)

- 3. Gujarat (Gujarat Power 1915 Corporation Ltd.) Pipavav CCGT Station—615 MW (Revised FR)
- (b) and (c). Uran CCGT proposal envisages replacement of the 2×60 MW existing gas turbines units by 2×130 MW+1×140 MW steam turbines units. This proposal can be taken up for technoeconomic clearance by CEA after the scrapping of the existing units has been approved by CEA. Gas requirements for the replacement units would be met from the existing commitments. The gas linkage for Pipavav CCGT project will be feasible only the gas availability profile getting revised on the basis of further exploration of gas in the country.

Construction of building for HAM under MPLADS

2402. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that when an MP suggests construction of a building under MPLADS to a Local Body for the purpose of a HAM (Amateur Radio Club) and the scheme is sanctioned and the construction is started, can the MP give the Project No.3 (HAM Amateur Radio Club) to the Ameteur Radio Club. duly registered and licenced by Wireless Planning Wing Department of Communications, for which the building is being constructed under MPLADS:
- (b) whether such centralised facility developed by the Local Body would help propagate electronics consciousness among the youngsters; and
- (c) if so, what steps would have to be taken to go about this scheme?